

**F.No. 01(03)/Roster/CESTAT/2018**  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block No. 2, R.K. Puram, New Delhi-110066**

Dated: 29.06.2018

**ORDER NO. 135 OF 2018**


Hon'ble HOD is pleased to modify the roster order no. 124 of 2018 for CESTAT, Bangalore from 09/07/2018 to 20/07/2018 to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Sh. S. S. Garg, Member (Judicial) and Hon'ble Sh. P. Anjani Kumar, Member (Technical)	From 09/07/2018 to 20/07/2018	Custom, Excise and Service Tax Division Bench Matters.

Note:-

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.

By order,



**(Bineesh Kumar K. S.)**  
**Dy. Registrar (Admn)**

Copy to:-

SPS to Hon'ble HOD/Hon'ble Members, CESTAT Bangalore/ P.A.  
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**Dy. Registrar**